

tions. However, a decision in the matter will be taken by the Government keeping in view the outcome of discussions with the Staff Side in that forum.

The rates of mileage allowance are revised from time to time after taking all factors into consideration.

सीतापुर में पटसन से डोरी बनाने की योजना

3461. श्री राम लाल राहू : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उन्हें मालूम है कि उत्तर प्रदेश में सीतापुर जिले के प्रशासन ने जिले में पटसन से डोरी बनाने की एक योजना राज्य सरकार के माध्यम से केन्द्र सरकार को भजी है; और

(ख) यदि हां, तो उक्त योजना की स्वीकृति के पश्चात् कितने समय में उक्त उद्योग स्थापित किये जाने का विचार है ?

वाणिज्य मंत्रालय में राज्य मंत्री (श्री सुरजीत प्रालम्बा खाँ) : (क) पटसन आयुक्त को, जो निरजिस्ट्री प्राधिकारी हैं, अभी तक ऐसी कोई योजना प्राप्त नहीं हुई है।

(ख) प्रश्न नहीं उठता।

Export of Eggs to Gulf Countries

3462. SHRI T. DAMODAR REDDY: Will the Minister of COMMERCE be please do state:

(a) whether Government are aware that there is a great demand of Indian eggs in gulf countries;

(b) if so, steps proposed to export eggs from India to Gulf countries;

(c) whether Government are aware of possibility of export of eggs to the

Gulf countries and in lieu thereof procure crude oil and petroleum products from them; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN):

(a) Yes, Sir.

(b) Export of eggs is allowed under Open General Licence subject to minimum export of Rs. 40,00 (Rupees forty) per hundred f.o.b. As a measure to boost exports, cash compensatory support and import replenishment are given. The Processed Foods Export Promotion Council also propose to sponsor a Sales-cum-study Team to the gulf countries during 1981-82.

(c) and (d). In view of very small size of exports, this possibility does not arise at present.

Earnings from export of products by Hindustan Lever

3464. SHRI BALASAHEB VIKHE PATIL: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Hindustan Lever export 60 per cent of their products; and

(b) if so, the total export earnings in foreign exchange remitted to India during 1979-80 and 1980-81 by them?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) No, Sir.

(b) The foreign exchange earned by the Company from export of its own products during 1978 and 1979 were Rs. 5.77 crores and Rs. 18.11 crores respectively. The total export earnings in foreign exchange remitted to India during these years were Rs. 17.57 and Rs. 32.02 crores respectively. As for 1980, the financial year of the company has ended on 31st December 1980 and audited figures are not yet available.